

<b>FORM A</b>	
<b>PUBLIC ANNOUNCEMENT</b>	
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
<b>FOR THE ATTENTION OF THE CREDITORS OF SHREE SHYAM BEARINGS PRIVATE LIMITED</b>	
<b>RELEVANT PARTICULARS</b>	
1. Name of corporate debtor	SHREE SHYAM BEARINGS PRIVATE LIMITED
2. Date of incorporation of corporate debtor	12/04/2005
3. Authority under which corporate debtor is incorporated / registered	ROC Kolkata
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74999WB2005PTC102716
5. Address of the registered office and principal office (if any) of corporate debtor	138 CANNING STREET ROOM NO-207, KOLKATA-700001
6. Insolvency commencement date in respect of corporate debtor	17.10.2024
7. Estimated date of closure of insolvency resolution process	15.04.2024
8. Name and registration number of the insolvency professional acting as interim resolution professional	CA. Swarup Ghosh IBBI/IPA-003/IP-N00438-C01/2017-2018/11661
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address : Maya Kunja, 53C/4 DR Suresh Chandra Banerjee Road, Beliaghata, Kolkata, West Bengal, 700010 Email : swarupghosh1@yahoo.co.in
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: 1716, Rajdanga Main Road, Block-EF4, Opposite Acropolis Mall, Kasba, Kolkata-700107, West Bengal Email : ssbpl171024@gmail.com
11. Last date for submission of claims	31.10.2024
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink : <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> Physical Address: Not applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the SHREE SHYAM BEARINGS PRIVATE LIMITED on 17.10.2024.

The creditors of SHREE SHYAM BEARINGS PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 31.10.2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

**Sd/-**  
**CA. Swarup Ghosh**  
**Interim Resolution Professional of**  
**M/S SHREE SHYAM BEARINGS PRIVATE LIMITED**  
**IBBI Reg. No. - IBBI/IPA-003/IP-N00438-C01/2017-2018/11661**  
**AFA No : AA3/11661/02/160524/300905,**  
**AFA valid from 09/05/2024 to 30/06/2025**

**Date : 20th October 2024**      **Office Address : 1716, Rajdanga Main Road, Block - EF4,**  
**Place : Kolkata**      **Opposite Acropolis Mall, Kasba, Kolkata - 700107, West Bengal**